

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-4
Appeal No- 22/252/ND/2021

IN THE MATTER OF:

M/S ADRO ENGINEERS PRIVATE LIMITED
V/s
REGISTRAR OF COMPANIES

....Applicant

....Respondent

SECTION

U/s 252

Order delivered on 22.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

ARoC seeks time to file the reply. Prayer is allowed. Two weeks' time is granted to file the reply.

None present on behalf of Income Tax Department. Issue notice upon the Income Tax Department concerned by all modes including the email Id of the Income Tax Department concerned. Affidavit of service must be filed within one week from today. List on **12.02.2021**.

=Sdr

(K.K. VOHRA)
MEMBER (T)

-Sdr

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)